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(2025) 12 MEG CK 0005 Meghalaya HC

Case No: Criminal Petition No. 75 Of 2025

Dilip Kumar Choudhary

APPELLANT

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State Of Meghalaya

RESPONDENT

Date of Decision: Dec. 2, 2025

Hon'ble Judges: B. Bhattacharjee, J

Bench: Single Bench

Advocate: S.P. Mahanta, M. Lyngdoh, H. Kharmih

Final Decision: Dismissed

Judgement

B. Bhattacharjee, J

Mr. S.P. Mahanta, learned Senior counsel appearing for the petitioner on instruction submits that the petitioner does not want to press this petition and prays for permission to withdraw the same with liberty to file afresh.

Mr. H. Kharmih, learned Addl.PP appearing for the respondent has no objection.

Prayer allowed.

This criminal petition stands dismissed on withdrawal with liberty as prayed for.